

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

25. C.P.(IB)-107(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.

Vs.

Elektrans Shipping Pvt. Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Counsel for both sides present and request time to file consent  
terms. Time granted.

List this matter on 26.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)